

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Excise Appeal No. 10594 of 2016- DB

(Arising out of OIO-AND-EXCUS-000-COM-001-004-15-16 dated 04/11/2015 passed by Commissioner of Central Excise, Customs and Service Tax-ANAND)

Dharampaul Associates

205, Sampada Building, Mithakali Six Roads,
Navrangpura, AHMEDABAD, Gujarat

.....Appellant

VERSUS

Commissioner of C.E. & Customs-Anand

Office of the Commissioner,
Central Excise, Customs & Service Tax,
Central Excise Building, Nr. Juna Dadar,
Behind Old Bus Depot Anand
Gujarat, 388001

.....Respondent

APPEARANCE:

Shri Saurabh Dixit Advocate for the Appellant

Shri Tara Praksah, Deputy Commissioner (AR), for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 17.04.2024
DATE OF DECISION: 18.06.2024

The appeal is disposed of. For order, see order of date in Excise Appeal No. 10331 of 2016.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**